

IN THE MATTER OF: OA No. 627 of 2022

Prakash Yadav

...Applicant

Vs

State of Haryana and Others

...Respondents

REPLY ON BEHALF OF RESPONDENT NO. 4 i.e.
DISTRICT MAGISTRATE, REWARI IN
COMPLIANCE OF ORDER DATED 29.03.2023.

Most respectfully showeth:

1. That the present OA has been filed by the applicant for issuance of the directions to stop discharge of sewage in hundreds of acres of vacant land in Sahabi River barrage and also causing the land to be infertile.
2. That the matter was lastly taken up by the Hon'ble Tribunal on 29.03.2023 whereby the Hon'ble Tribunal directed the respondents to take appropriate measure within a month and file their respective additional replies mentioning in detail the action already taken and action to be taken.
3. That in furtherance of the said orders, a joint meeting of all concerned officers was held under the chairmanship of Sh. Ashok Kumar Garg, the then District Magistrate, Rewari in his office on 05.04.2023 at 05:00 PM. The copy of minutes of meeting is attached herewith as **Annexure-R-4/A**.
4. That thereafter, Sh. Ashok Kumar Garg, the then District Magistrate, Rewari has been transferred and I, Mohammad

Imran Raza joined my duty as District Magistrate, Rewari on 12.04.2023. Immediately after the joining, I pursued the case.

5. That as decided in the joint meeting the samples were taken of all the STPs on 08.04.2023 and 13.04.2023 for re analysis of the functioning of STPs. Moreover, the samples of drinking water were also taken on 08.04.2023 and 19.04.2023 to check the potability of drinking water in respective villages. The samples were sent accordingly and after receiving their report same was examined and report was submitted by the Joint Committee on 21.04.2023. Copy of the same is attached herewith as **Annexure-R-4/B**.
6. That in compliance of the order dated 29.03.2023 of this Hon'ble Tribunal, present reply is being filed by Mohammad Imran Raza, District Magistrate, Rewari.
7. That the STPs mentioned at Sr. No. 1 to 5 in the report dated 21.04.2023 are under the control of Public Health Engineering Department and STP mentioned at Sr. No.6 is under the control of Haryana Shehri Vikas Pradhikaran. Out of these 6 STPs, the STPs mentioned at Sr. No. 4 to 6 are properly functioning as per the requisite norms of Haryana State Pollution Control Board.

That STP mentioned at Sr. No.1 is improving day by day due to proper maintenance and functionality. The STP mentioned at Sr. No. 2 is under maintenance due to up-gradation hence samples were not taken by joint committee. The STP mentioned at Sr. No. 3 is working as per its designed standards but not as per the norms of Haryana State Pollution Control Board dated 02.07.2020. Hence necessary directions to improve or upgrade the said STPs has been issued to the concerned officers and the department assured to sort out the problem after getting the necessary approvals and instructions

from the higher authorities. **297**

- 8.** The sample reports of drinking water were found potable and useable for drinking purpose.
- 9.** That despite the functioning of STPs and problem of drinking water the feasibility of cleaning of Massani Barrage were discussed and after getting the report from the Irrigation Department it was found that there is no possibility to setup any cleaning machine for the same.
- 10.** That there is no possibility that water collected in the Massani Barrage will spread in the field of adjoining agriculture land as the fields are above the level of the river bed. However, the concerned were directed to vigil in this regards. Moreover, the Irrigation Department submitted that the Lal Bahadur Shastri Recharge Channel is being cleaned annually before the rainy season as per guidelines and the same will be cleaned by 30.06.2023 also just before arrival of the rainy season.
- 11.** That the Divisional Forest Officer was also asked to submit the action plan of plantation around the Massani Barrage. The Divisional Forest Officer submitted that above 21,000 plants were planted from 2021 to 2023 on and along the barrage and during 2023 to 2024 they will plant about 4000 plants in the minor gaps of existing plantation.
- 12.** That the necessary action has been initiated as recommended by the Joint Committee and further directions to improve the environment have also been issued to the concerned departments by the answering respondent. The answering respondent undertake to comply with the further directions, if any passed by Hon'ble Tribunal.

In view of the submission made herein above, it is humbly prayed that present reply may kindly be taken on record.



District Magistrate
Rewari

Verification:

Verified at Rewari on 23rd April, 2023 that the contents of the reply are correct and true as per the information derived from the official record.



District Magistrate
Rewari



DEPUTY COMMISSIONER/DISTRICT MAGISTRATE OFFICE, REWARI

सेवा में।

1. जिला विकास एवं पंचायत अधिकारी, रेवाड़ी।
2. अधीक्षक अभियन्ता, जनस्वास्थ्य विभाग, रेवाड़ी।
3. अधीक्षक अभियन्ता, सिचाई विभाग, रेवाड़ी।
4. सम्पदा अधिकारी शहरी एवं विकास प्राधिकरण, रेवाड़ी।
5. क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड, रेवाड़ी।

यादी क्रमांक ४५१२ /विविध शाखा

दिनांक २५/३/२०२३

विषय:-

Regarding Meeting of National Green Tribunal (NGT) Application No. 627/2022.

-:-

उपरोक्त विषय के सन्दर्भ में।

विषयाधीन मामले में भेजकर लिखा जाता है कि माननीय उपायुक्त महोदय की अध्यक्षता में दिनांक 05.04.2023 को दोपहर बाद 3:00 बजे एक मितिग का आयोजन किया गया है। अतः उक्त केस से संबंधित अपनी रिपोर्ट सहित लघु सचिवालय रेवाड़ी के कमरा नं० 203 में उक्त मितिग में निश्चित तिथि व समय पर पहुंचना सुनिश्चित करें।


 कृते: उपायुक्त, रेवाड़ी।



अतिरिक्त उपायुक्त कार्यालय, रेवाड़ी
Additional Deputy Commissioner, Rewari

Email: - adcrwr@hry.nic.in Contact No. 01274-225249

To

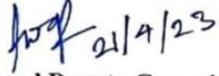
Deputy Commissioner,
Rewari.

Memo No. 609

Dated 21-04-23

Subject: - **Joint Committee Report on Samples of drinking water.**

Please find enclosed herewith the Joint Committee Report on Samples of drinking water collected on 08.04.2023 and 19.04.2023 from various sources in compliance to the minutes of meeting under the Chairmanship of Deputy Commissioner, Rewari on 05.04.2023 vide Application No. 627/2022 titled as Parkash Yadav Vs State of Haryana in Hon'ble NGT, New Delhi.


Additional Deputy Commissioner
Rewari

Joint Committee Report in Original Application No. 627/2022 titled as Parkash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi in compliance to the minutes of the meeting held under the Chairmanship of W/DC, Rewari on 05.04.2023.

1. BACKGROUND

In compliance to the order dated 29.03.2023, passed by Hon'ble NGT in Original Application No. 627/2022 titled as Parkash Yadav Versus State of Haryana, a meeting was held under the Chairmanship of W/DC, Rewari and various directions were issued (copy of minutes of meeting attached).

The joint committee constituted by W/DC, Rewari, vide order 3715-20 dated 14.11.2022 visited the site along with the complainant Sh. Parkash Yadav S/o Sh. Fateh Singh VPO Kharkhara and local representative of Gram Panchayats on dated 08.04.2023 and 13.04.2023 (Copy of attendance sheet and photograph are attached).

The joint committee collected the samples of the following locations:-

1. Outlet of 9.5 LD, STP, PHED, Village Kharkhara, Dharuhera.
2. Outlet of 5 MLD STP, HSVP, Dharuhera.
3. Outlet of 16 MLD, STP, PHED, Nasiaji Road, Rewari.
4. Outlet of 8 MLD, STP, PHED, Nasiaji Road, Rewari.
5. Outlet of 6.5 MLD, STP, PHED, Village Kaluwas, Rewari.
6. Masani Barrage, view point, NH-8, Dharuhera, Rewari.

The joint committee observed that 01 no. of STP i.e. 3 MLD STP, PHED Bawal is under up-gradation.

2. Details of Inspection

I. As per the analysis report received from Board's laboratory at Faridabad, comparative date wise details of parameters of outlet of STPs are mentioned below:-

Details of STPs Results of District Rewari										
1	9.5 MLD Kharkhara, Dharuhera, Rewari by PHED									
	Report No. & Date	pH	Conduc-tivity	TSS	BOD	COD	Oil & Grease	Total Nitrogen	Fecal Coliform	
	Limit	5.5-9.0	20	10	50	10	10	<100	
	1165 dated 05.12.2022	7.1	1630	38	32	149.4	BDL	2.6	2100	

6 STP 5 MLD, HSVP, Sec-6, Dharuhera										
Report No. & Date	pH	Conductivity	TSS	BOD	COD	Oil & Grease	Total Nitrogen	Fecal Coliform		
Limit	5.5-9.0	20	10	50	10	10	<100		
1158 dated 05.12.2022	7.1	2070	55	28	117.1	BDL	4.6	1500		
36 dated 17.04.2023	7.6	1920	15	21	88	BDL	3.5	110		
72 dated 21.04.2023	7.9	1710	17	8	43.1	BDL	3.1	77		

II. As per the Analysis Report received from Board's Laboratory at Faridabad, parameters of Masani Barrage, view point, NH-8, Dharuhera, Rewari the details are mentioned below:-

1 Effluent sample at view point, Masani Barrage, NH-8, Delhi-Jaipur Highway, Dharuhera										
Report No. & Date	pH	Conductivity	TSS	BOD	COD	Oil & Grease	Total Nitrogen	Fecal Coliform		
Limit	5.5-9.0	100	30	250	10	-----	-----		
1163 dated 05.12.2022	6.9	1090	30	6	43.2	BDL	1.6	400		
71 dated 21.04.2023	8.5	1750	45	18	92.9	BDL	6.2	630		

III. The joint committee collected the samples of drinking water on 08.04.2023 and 19.04.2023 from various sources i.e. Handpumps, Borewells of villages - Kharkhara, Khaliyawas, Bhatsana, Tatarpur Khalsa, Nikhri, Masani, Rasgan, Dungarwas, Titarpur, Alawalpur (Comparative details is attached herewith).

4. FINDINGS

- I. The Analysis Report dated 17.04.2023 and 21.04.2023 from the treated effluents from STPs suggests that the,
 - A) There is continuous improvements in operation and functioning of i) 05 MLD STP, HSVP, Dharuhera ii) 16MLD STP, Nasiaji Road, PHED, Rewari iii) 8MLD STP, Nasiaji Road PHED, Rewari. As per Analysis Report dated 21.04.2023, parameters of treated effluents are within prescribed norms.
 - B) There is slight improvement in operation and functioning of i) 9.5 MLD, STP, PHED, Kharkhara, Dharuhera ii) 6.5 MLD,

STP, PHED, Kaluwas, Rewari. However, as per Analysis Report dated 17.04.2023 and 21.04.2023 parameters are still exceeding the prescribed norms.

- II. The Analysis Report dated 13.04.2023 and 21.04.2023 of drinking water from various sources i.e. Handpumps, Borewells of villages - Kharkhara, Khaliyawas, Bhatsana, Tatarpur Khalsa, Nikhri, Masani, Rasgan, Dungarwas, Titarpur, Alawalpur suggests that except Tubewell No. 07, Village - Masani and Tubewell No. 1, Village - Titarpur, drinking water is potable and usable for drinking.
- III. The parameters of effluent collected view point, Masani Barrage, NH-8, Dharuhera is within the prescribed limits as per schedule-VI under the Environment (Protection) Rules, 1986.

4. Conclusion

- i) Public Health Engineering Department (PHED), Rewari need to upgrade/improve the functioning of 2 Nos. of STPs i.e. i) 9.5 MLD, STP, PHED, Village - Kharakhara ii) 6.5 MLD, STP, PHED, Village - Kaluwas, Rewari and to maintain Sewage/Effluent Discharge Standards for Sewage Treatment Plant as circulated by Haryana State Pollution Control Board vide letter dated 02.07.2020.
- ii) The drinking water supplied by the Public Health Engineering Department from various sources i.e. Handpumps, Borewells to the villages - Kharkhara, Khaliyawas, Bhatsana, Tatarpur Khalsa, Nikhri, Masani, Rasgan, Dungarwas, Titarpur, Alawalpur is potable and usable for drinking except Tubewell No. 07, Village - Masani and Tubewell No. 1, Village - Titarpur, drinking water.

21/4/23
Regional Officer, HSPCB
Rewari

[Signature]
Executive Officer, (MC)
Rewari

[Signature]
Executive Engineer, PHED
Rewari

[Signature]
Executive Engineer, Irrigation
Rewari

21/9/23
Additional Deputy Commissioner
Rewari

Test Report

In compliance of Hon'ble NGT order dated 30.09.2022 Worthy Deputy Commissioner Rewari constituted a Joint committee vide letter no. 3715-20 dated 14.11.2022 in OA No. 627/2022. The below mentioned report of sealed sample collected by the members of Joint committee i.e. Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Ravinder Gothwal, XEN, PHEd, Sh. Vinod Baiyan, RO, HSPCB, Sh. Parveen Secretary, MC, Rewari, Sh. Bhagiram, SDE, PHEd, Rewari, Sh. Jai Prakash, XEN, Irrigation, Rewari, Sh. Dalbir Singh, JE PHEd, Dhanurra & send to PHEd State Lab, Karnal and PHEd Lab Gurgaon for testing vide EG, PHEd No.1 Rewari memo no 3016 dated 08.04.2023 and 3280 dated 19.04.2023 respectively. The sealed Sample were in fit condition for analysis:-

Sl. No.	Name of Village	Name of Installations	Sample ID	Date of Sample Testing	Turbidity (NTU)	Taste (Agreeable)	Odour (Agreeable)	Colour (PCU)	TDS (mg/l)	TH (mg/l)	Calcium (mg/l)	Magnesium (mg/l)	Total Alkalinity (mg/l)	Chloride (mg/l)	Sulphate (mg/l)	Fluoride (mg/l)	Iron (mg/l)	Nitrate (mg/l)	pH (6.5-8.5)
1	KHARKHARA	TW-RWR-KHARKHARA 1	KNL/00272/4/23	08.04.2023	0.18	Agreeable	Agreeable	1	552	160	28	21.60	400	65.00	21.00	0.28	0.56	10.20	7.64
			GGN/001/4/2023	19.04.2023	0.28	Agreeable	Agreeable	1	465	125	20	18.00	365	55.00	25.00	0.60	0.59	12.08	7.80
			KNL/00272/4/23	08.04.2023	0.38	Agreeable	Agreeable	1	358	180	32	24.00	300	21.30	3.00	0.18	0.68	14.80	7.72
			GGN/002/4/2023	19.04.2023	1.55	Agreeable	Agreeable	1	300	170	24	26.40	280	20.00	3.74	0.39	0.15	23.26	7.72
			KNL/00272/4/23	08.04.2023	0.20	Agreeable	Agreeable	1	430	320	40	36.00	290	43.00	5.00	0.20	0.11	22.10	7.61
			GGN/003/4/2023	19.04.2023	0.54	Agreeable	Agreeable	1	400	195	22	33.60	285	30.00	6.22	0.37	0.13	25.20	7.90
			KNL/00272/4/23	08.04.2023	0.33	Agreeable	Agreeable	1	597	350	56	50.40	320	45.00	28.00	0.15	0.24	28.40	7.78
			GGN/004/4/2023	19.04.2023	0.16	Agreeable	Agreeable	1	509	250	34	39.60	320	25.00	30.24	0.26	0.15	35.00	7.70
			KNL/00272/4/23	08.04.2023	0.23	Agreeable	Agreeable	1	1876	280	40	43.20	500	49.00	109.00	0.33	0.28	18.20	7.85
			GGN/006/4/2023	19.04.2023	0.34	Agreeable	Agreeable	1	1500	350	40	60.00	450	400.00	100.00	1.30	0.29	29.00	8.20
3	BHATSANA	TW-RWR-BHATSANA 1	KNL/00272/4/23	08.04.2023	0.26	Agreeable	Agreeable	1	596	130	24	16.80	365	78.10	46.00	0.48	0.27	18.10	7.91
			GGN/007/4/2023	19.04.2023	1.30	Agreeable	Agreeable	1	508	115	18	16.80	330	70.00	54.63	0.53	0.26	25.29	7.90
4	TANARUP KHALSA	TW-RWR-TANARUP KHALSA 1	KNL/00272/4/23	08.04.2023	0.20	Agreeable	Agreeable	1	685	150	28	19.20	380	100.00	61.00	0.47	0.56	12.80	7.78
			GGN/008/4/2023	19.04.2023	0.28	Agreeable	Agreeable	1	567	115	18	16.80	410	100.00	70.17	0.56	0.26	15.73	7.70
5	NIKHRI	TW-RWR-NIKHRI	KNL/00272/4/23	08.04.2023	0.20	Agreeable	Agreeable	1	632	290	48	40.80	310	120.00	62.00	0.31	0.28	16.80	7.50
			GGN/009/4/2023	19.04.2023	0.26	Agreeable	Agreeable	1	524	210	20	38.40	315	115.00	70.28	0.43	0.22	16.26	7.50
6	MAGANI	TW-RWR-MAGANI 1	KNL/00272/4/23	08.04.2023	0.37	Agreeable	Agreeable	1	1487	270	52	33.60	410	430.00	99.80	0.78	0.27	14.80	7.74
			GGN/010/4/2023	19.04.2023	0.16	Agreeable	Agreeable	1	1400	205	22	36.00	415	410.00	102.00	0.99	0.29	16.29	7.70
		TW-RWR-MAGANI 2	KNL/00272/4/23	08.04.2023	0.31	Agreeable	Agreeable	1	607	100	20	12.00	420	85.00	52.05	1.06	0.21	11.00	7.90
			GGN/011/4/2023	19.04.2023	0.35	Agreeable	Agreeable	1	531	95	18	12.00	420	85.00	52.05	1.06	0.21	11.00	7.90
		TW-RWR-MAGANI 3	KNL/00272/4/23	08.04.2023	0.17	Agreeable	Agreeable	1	666	110	18	15.60	465	149.00	71.00	0.78	0.20	14.20	7.90
			GGN/012/4/2023	19.04.2023	0.25	Agreeable	Agreeable	1	631	70	12	9.60	535	55.00	60.20	1.45	0.20	15.78	8.00
		TW-RWR-MAGANI 4	KNL/00280/4/23	08.04.2023	0.50	Agreeable	Agreeable	1	728	90	20	9.60	520	60.00	56.00	1.43	0.20	12.80	8.01
			GGN/013/4/2023	19.04.2023	0.45	Agreeable	Agreeable	1	1446	280	36	33.60	435	55.00	60.20	1.45	0.20	15.78	8.00
		TW-RWR-MAGANI 5	KNL/00281/4/23	08.04.2023	0.30	Agreeable	Agreeable	1	1231	220	40	24.00	450	284.00	98.00	0.86	0.26	16.60	7.71
			GGN/014/4/2023	19.04.2023	0.27	Agreeable	Agreeable	1	1140	170	30	22.80	470	265.00	96.00	1.02	0.12	20.20	7.50
		TW-RWR-MAGANI 6	KNL/00282/4/23	08.04.2023	0.29	Agreeable	Agreeable	1	1360	220	36	31.20	435	380.00	115.00	1.85	0.28	20.07	7.80
			GGN/015/4/2023	19.04.2023	0.31	Agreeable	Agreeable	1	1360	220	36	31.20	435	380.00	115.00	1.85	0.28	20.07	7.80
		TW-RWR-MAGANI 7	KNL/00283/4/23	08.04.2023	0.49	Agreeable	Agreeable	1	1920	360	56	52.80	400	620.00	112.00	1.31	0.28	15.40	7.66
			GGN/016/4/2023	19.04.2023	0.49	Agreeable	Agreeable	1	1870	330	50	49.20	395	625.00	115.00	1.18	0.12	22.10	7.60
		TW-RWR-MAGANI 8	KNL/00284/4/23	08.04.2023	0.54	Agreeable	Agreeable	1	1033	170	31	21.60	460	220.00	82.00	0.91	0.24	17.10	7.70
			GGN/017/4/2023	19.04.2023	0.48	Agreeable	Agreeable	1	951	160	28	21.60	460	220.00	82.00	0.91	0.24	17.10	7.70
		TW-RWR-BASGANI 1	KNL/00285/4/23	08.04.2023	0.21	Agreeable	Agreeable	1	1024	200	28	31.20	460	220.00	82.00	0.91	0.24	17.10	7.70
			GGN/018/4/2023	19.04.2023	0.21	Agreeable	Agreeable	1	859	120	18	18.00	475	265.00	90.20	0.83	0.29	16.94	7.80
		TW-RWR-DUNGAHWAS 1	KNL/00286/4/23	08.04.2023	0.34	Agreeable	Agreeable	1	720	230	32	36.00	350	170.00	70.00	0.58	0.12	16.80	7.82
			GGN/019/4/2023	19.04.2023	0.36	Agreeable	Agreeable	1	629	175	25	26.40	355	180.00	75.00	0.75	0.15	11.77	7.70
		TW-RWR-TANARUP 1	KNL/00287/4/23	08.04.2023	0.51	Agreeable	Agreeable	1	2395	740	60	141.60	450	1085.00	222.00	0.90	0.60	15.10	7.71
			GGN/020/4/2023	19.04.2023	0.75	Agreeable	Agreeable	1	2610	690	62	128.40	440	1085.00	150.00	1.05	0.50	22.50	7.20
		Private TW near Receiving Station	GGN/021/4/2023	08.04.2023	0.88	Agreeable	Agreeable	1	432	160	35	16.80	350	38.40	6.00	0.38	0.30	12.10	7.71
			GGN/022/4/2023	19.04.2023	1.24	Agreeable	Agreeable	1	340	125	16	20.40	350	35.00	3.90	0.24	0.15	10.94	7.80